## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

(IB)-203 (ND)/2017

## IN THE MATTER OF:

J.P. Engineers Pvt. Limited

... PETITIONER

Vs.

M/s. Indo Alusys Industries Pvt. Ltd.

... RESPONDENT

**SECTION:** 

Under Section 9 IBC Code, 2016

Order delivered on 01.8.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner/applicant

: Mr. U.K. Chaudhary, Sr. Advocate

For the Respondents

: Mr. Arun Kathpalia, Sr. Advocate

Ms. Ruchi Agnihotri, Advocate Ms. Ananaya Ghosh, Advocate

## <u>ORDER</u>

Learned Counsel for the parties are present. Arguments from both the parties were heard at length and the matter is reserved for passing orders.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 01.8.2017